

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.05.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2643 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Nitya Nand Sharma & Anr. Vs. Today Homes Noida Pvt. Ltd. (In CIRP)	Nitin Jain
2.	I.A. No. 2644 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Shashi Bala Vs. Today Homes Noida Pvt. Ltd. (In Cirp)	Nitin Jain
3.	I.A. No. 2645 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Saurabh Premprakash Chugh Vs. The State Bank of India	Dhiren R Dave
4.	I.A. No. 2646 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Arvinder Singh Sawhney Vs. Sawhney Builders Pvt. Ltd.	Manish Raghav
5.	I.A. No. 2666 of 2025 in Comp. App. (AT) No. ___ of 2025	Hari Prasad Agarwal Vs. Registrar of Companies & Ors.	Atul Kr. Singh

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By order
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Assistant Registrar